

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

CP No. 13/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	JK Rajendra Mix & Lift Pvt. Ltd. -Vs- ROC, Chhattisgarh
Under Section	252

For Petitioner (s)

Mr. Sabyasachi Panda, Adv.

For Respondent (s)

:

ORDER

Petitioner Counsel present. D-ROC is also present in person. Matter heard.
Reserved for order.

Sd

Ashish Verma
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)